

[English]

Karwar Port

5927. SHRI KODAKANI GOWDANA
SHIVAPPA:
SHRI V.LR!SHNA RAO:
SHRI C.P.
MUDALAGIRIYAPPA:
SHRI K.H. MUNIYAPPA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there has been a persistent demand from the Government of Karnataka to declare the Karwar Port as a major port; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGD!SH TYTLER): (a) and (b). In view of the existing and proposed facilities at New Mangalaore Port, at present it is not necessary to consider the demand of the Karnataka Government to declare Karwar Port as major port.

Raids on Vegetable Commission Agents in Madras

5928. DR.R. SRIDHARAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Director General of Income Tax Investigations, Madras has taken up investigations against vegetable commission agents in Madras city;

(b) whether the premises of these agents were raided during January, 1992;

(c) the details thereof;

(d) whether the income tax officials

were assuolated by the vegetable vendors; and

(e) the steps taken or proposed to be taken to provide adequate security to income tax officials in such circumstances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAML SHWAR THAKUR) (a) to (d) A survey under section 133A(1) of the Income-tax Act was conducted at the premises of a vegetable trader and commission agent on 28.1.1992 in Madras in the course of which severe resistance was put up by the trader, his employees and other vendors of the area. Some members of the survey party and one of the police constables were also assuolated. The survey party thereupon withdrew and criminal cases were registered. The accused were arrested but were later released by the court on bail on medical grounds.

(e) Suitable administrative steps have been taken in this regard in consultation with the Home Ministry and other Departments as also the state Governments.

Deposits in Small Savings Schemes

5929. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) the total number of persons in small income group, middle income group, upper middle income group and high income group, separately who made deposits in the small savings schemes as on March, 31, 1992; and

(b) the total amount invested in small savings schemes by each of these groups during 1990-92?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). While making deposits in small savings schemes the investors are